Name of the corporate debtor: Buoyant Technology Constellations Private Limited (CIN : U45201KA2007PTC043436)
Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024)
List of Operational Creditors as on 05.07.2026

Amount-Rs

Sl. No.	Name of creditor	Nature of claim	Received Date	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted
							Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% voting share in CoC				
OPERATIONAL CREDITOR (GOVT. & STATUTORY DUES)														
1	The Assistant Commissioner of Central Tax, Hyderabad **[Towards GST]**	Govt. Claim	1. Original Claim : 27-09-2024 2. Revised Claim on 28-01-25 3. Additional Claim on 13.02.2025	17,86,48,845	1,21,67,432	Statutory Dues	NA	NA	NO	NA	16,64,81,413	0	0	0
2	The Assistant Commissioner of State Tax, Jubilee Hills – II, Commercial Taxes Department, Government of Telangana **[Towards Entry Tax]**	Govt. Claim	25-08-2025	9,26,575	9,26,575	Statutory Dues	NA	NA	NO	NA	0	0	0	0
3	Assistant Commissioner of Income Tax, Circle - 2(1)(1), Bangalore	Govt. Claim	04-11-2025	46,35,03,249	0	Statutory Dues	NA	NA	NO	NA	46,35,03,249	-	0	-
4	Deputy Commissioner of Commercial Taxes, (Audit)-Bengaluru	Govt. Claim	22-01-2026	3,98,82,314	0	Statutory Dues	NA	NA	NO	NA	0	0	0	3,98,82,314
				68,29,60,983	**1,30,94,007**						**62,99,84,662**		**0**	**3,98,82,314**

Note:
1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.

2. The RP on 02.01.2026 has received one demand order one from the Tamil Nadu Commercial Tax office of Rs. 84,53,161/- w.r.t. Excess ITC claimed for the Tax Period of FY 2021-22.